Central Administrative Tribunal Principal Bench New Delhi

OA No.668/2016

New Delhi, this the 9th day of October, 2017

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

Anju Bala
Age 39 years
Appointment
D/o Shri Tarif Singh
W/o Shri Sudhir Solanki
R/o H.No.44-45
Sector-24, Pocket-7, Rohini, Delhi.

.... Applicant

(By Advocate: Shri U. Srivastava)

Versus

- Govt NCT Delhi through
 The Chief Secretary
 Govt. of NCT Delhi, Delhi Secretariat
 New Delhi.
- 2. The Delhi Subordinate Services Selection Board Through its Chairman Govt. of NCT of Delhi. F-18, Karkardooma, Institutional Area, Delhi 92.
- 3. The Commissioner
 South Delhi Municipal Corporation
 Dr. SPM Civic Centre, Minto Road
 JLN Marg, New Delhi 02.
- 4. The Commissioner
 North Delhi Municipal Corporation
 Dr. SPM Civic Centre, Minto Road
 JLN Marg, New Delhi 02.
- 5. The Commissioner
 East Delhi Municipal Corporation
 Dr. SPM Civic Centre, Minto Road
 JLN Marg, New Delhi -02.

.... Respondents.

(By Advocate: Shri Pradeep Singh Tomar for DSSSB and EDMC, R-1, 2 & 5. Shri R.K.Jain for R-3, SDMC Shri Satyender Kumar for R-4, NDMC)

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ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

It is submitted that the name of the applicant has been included in the

provisional list of the selected candidates. The learned counsel for

respondent no.3 submitted that since the applicant has opted for North DMC,

South DMC has forwarded her dossiers to North DMC. In such

circumstances, the OA can be disposed of with a direction to the North DMC

to take further steps on the dossiers forwarded to them.

Accordingly, we dispose of this OA with a direction to North DMC to

take further steps on the dossiers of the applicant, as per law. We trust and

hope that North DMC will do the needful within a period of three months.

(Praveen Mahajan) Member (A) (Raj Vir Sharma) Member (J)

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